

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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## ORDER

**No. 290**

**Dated 10-09-2020**

In view of the sudden spike in COVID-19 cases in Jammu District and reports of officers and officials in Jammu Wing of the High Court and Subordinate Courts testing COVID-19 positive, it is directed that the Circular No. 6/RG dated 11-07-2020 read with order No. 183 dated 16-08-2020 are extended to Courts located in areas of Jammu District till 20-09-2020.

**Sd/-  
(Gita Mittal)  
Chief Justice**

No: 6427-34/GS

Dated: 10-09-2020

### **Copy to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr/ Mrs. Justice \_\_\_\_\_  
..... for information of his/her Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. General Secretary, J&K High Court Bar Association, Jammu/Srinagar.
7. Joint Registrar, Judicial/Protocol, High Court of J&K, Jammu/Srinagar.  
..... for information and compliance.
8. CPC e-Courts, High Court of J&K, Srinagar for uploading the same on official website of the High Court of J&K.

  
**Registrar General**